

Name of the corporate debtor: Spaze Towers Private Limited (In CIRP)

Date of commencement of CIRP: 21.10.2024

List of creditors as on: 31-07-2025 (claim received till 31-07-2025)

List of operational creditors (Government Dues)

(Issued on 31-07-2025)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted (INR)	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Director Town And Country Planning (DTCP)	11-06-2025	33,34,25,000	33,34,25,000	Operational debt	Nil	No	0.000%	Nil	Nil	0	-	
		TOTAL	33,34,25,000	33,34,25,000							-	-	

- Note:
- 1 Aforesaid claims collated in a swift manner by the IRP/RP, to meet out statutory timelines as mentioned in the code and related regulations.
 - 2 IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.